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section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-530/711

Report. [Placed in Library. See No. LT-500:71] NOTIFICATION UNITER THE MYSORE CC-OPERA-

Administration Report of the Tea Board for

the year 1969-70 together with a statement

(in English and Hindi) giving reasons for not

laying simultaneously the Hindi version of the

TIVE SCCIETIES ACT. 1959

SHRI JAGANNATH PAHADIA: Sir, I beg to lay on the Table, a copy each of the following Notifications of the Mysore Government under section 130 of the Mysore Co-operative Societies Act, 1959, read with clause (c) (iv) of the Proclamation, dated the 27th March, 1971 issued by the President in relation to the State of Mysore, together with a statement giving reasons for not laying simultaneously the Hindi version of the Notifications:

- (i) Notification S O. No. 13, dated the 19th December, 1970.
- (ii) Notification S. O. No. 337, dated the 12th February, 1971.
- (iii) Notification S. O. No. 456, dated the 17th February, 1971. [Placed in Library. See No. LT-515/71 for (i) to (iii)]

NOTIFICATION OF THE MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance):

- (i) Notification G.S.R. No. 349, dated the 14th January, 1971, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-531/71]
- (ii) Notification G.S.R. No, 684, dated the 8th May, 1971, together with an Explanatory Memoral dum thereon. [Placed in Library. See No. 1.T-532/71]
- (iii) Notification G.S.R. No. 940, dated the 12th June, 1971, publishing the Central Excise (8th Amerdment) Rules, 1971, under

Annual Report (1969-70) of the University GRANTS COMMISSION

SHRIMATI SUSHILA ROHATGI : Sir, on behalf of Prof. D. P. Yadav, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report of the University Grants Commission for the year 1969-70, under section 18 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-534/71]

ANNUAL REPORT (1969-70) OF THE NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

SUSHILA ROHATGI: SHRIMATI Sir, on behalf of Prof. D. P. Yadava I big to lay on the Table a copy (in English and Hindi) of the Annual Report of the National Council of Educational Reearch and Training for the year 1969-70. [Placed in Library. See. No. LT-535/71]

[Mr. Deputy Chairman in the Chair]

MR. DEPUTY CHAIRMAN: All right. It is lunch time. Mr. Bhupesh Gupta should be feeling hungry, as he was feeling hungry yesterday. So, we adjourn now. The House stands adjourned till 2 p.m.

> The House then adjourned for lunch at three minutes past one of the clock.

The House re-assembled after Lunch at two of the Clock. Mr. DEPUTY CHAIRMAN in the Chair.

RESOLUTION DISAPPROVING THE MAINTENANCE OF INTERNAL SECU-RITY ORDINANCE, 1971—continued

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, you can resume your speech.

SHRI BHUPESH GUPTA (West Bengal): Mr. Deputy Chairman, I start by inviting your attention to the newspaper report in today's 'Patriot.'

MR. DEPUTY CHAIRMAN: Has it something to do with this subject?